

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO.153

TO BE ANSWERED ON MONDAY, NOVEMBER 25, 2024 /AGRAHAYANA 4, 1946

(SAKA)

FITMENT COMMITTEE REPORT ON GST RATIONALIZATION

153. DR. C M RAMESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Group of Ministers looking into GST rationalization has referred the matter to the Fitment Committee comprising Central and State tax officials for further analysis;
- (b) if so, whether the Fitment Committee submitted its Report; and
- (c) if so, the recommendations made by the Fitment Committee and action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a): As per the Terms of Reference of the Group of Ministers (GoM) on Rate Rationalization, the role of Fitment Committee is to assist the Group of Ministers. Accordingly, no such reference has been made.

(b) & (c) : Does not arise in view of reply to (a) above.
